NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 383 (ND)/2017

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: M/s Alloy Steels Emporium (P) Ltd. Vs. M/s Steelco India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Soumya Dutta, Advocate for Operational Creditor

ORDER

Shri S.N. Agrawal, Director of the Respondent Corporate Debtor company is present. He has submitted that talks of compromise have been initiated.

Since none is present on behalf of the Petitioner, in the interest of justice, adjourned to 23rd October, 2017.

(Ina Malhotra) Member (J)